## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (CAA) No.175/230/HDB/2017
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	Hyderabad Educational Institutions Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Hyderabad Educational Institutions Private Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Rama Chandea Roo / Breethi Agund	Associate	Preetti. ogarwar @ tahalogal.low	free daries

## Counsel for TRANSFEREE/RESULTING COMPANY

П	Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms Preethi Agarwal, representing Sri Rama Chandra Rao, Learned Counsel for the Petitioner.

At the request of the representative, post the case on 21.11.2017.

Member (T)

Member (J)

Bm